

पिता महात्मा गांधी पर जिसने तस्वीर बनाई है, मैं उसको मुबारकवाद देता हूँ और उस लड़की को धन्यवाद देता हूँ जिसके ऊपर विंग मार्टिन लूथर के मुल्क में महात्मा गांधी का प्रभाव पड़ा और उसने उस तस्वीर को देखकर अहिंसा का रास्ता अपनाया और आज वह अमेरिका सरकार की जेल में बैठी है। गांधी फिल्म को दुनिया के 8 मुल्कों की तरफ से इनाम मिल चुका है। मैं चाहता हूँ कि यह सदन और सरकार अमेरिका सरकार से इस सवाल पर प्रोटैस्ट करे कि अगर महात्मा गांधी के किसी विचार से हिंसा को कोई त्यागे तो उस पर कम-से-कम मुकदमा नहीं चलना चाहिये क्योंकि विचार परिवर्तन करने का सबको अधिकार है।

आज विश्व हथियारों की दौड़ में लगा हुआ है और न्यू-क्लीयर वैन की जो कि किसी समय हिरोशिमा पर चला था, वहीं से अगर एक लड़की एलान करे कि मैं वहीं और हथियार इस्तेमाल नहीं करूंगी, गांधी जी की तस्वीर को देखकर तो उसको मुबारकवाद सारे सदन की तरफ से देना चाहिये और मैं अपना सलाम भेजता हूँ, उस देश की जनता को और उस लड़की को।

मैं सरकार से चाहूंगा कि वह इसके लिए कुछ करे और अगर सदन सर्वसम्मति से यह प्रस्ताव पास करे तो आज गांधी जी की आत्मा फिर पुनरुज्जीवित हो सकती है।

Mr. DEPUTY SPEAKER : Hon. Members,

It is a matter of gratification for the people of India that the Film GANDHI produced by Sir Richard Attenborough has won Eight Oscar Awards which in itself is a record.

The Film GANDHI is a tribute to the Father of the Nation.

I am sure it will receive the Gandhian principles not only in India, but throughout the world.

(Interruptions)

SHRI M RAM GOPAL REDDY (Nizamabad) : Sir, I suggest there should be a special screening of 'Gandhi' for the benefit of the Hon. Members of Parliament.

(Interruptions)

Mr. DEPUTY SPEAKER : Order please. Next item Papers laid.

12.16 hrs

PAPERS LAID ON THE TABLE

DETAILED DEMANDS FOR GRANTS OF MINISTRY OF CHEMICALS AND FERTILISERS, 1983-84

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE) : I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Chemicals and Fertilizers for 1983-84. [Placed in Library. See No. LT-6373/83.]

DETAILED DEMANDS FOR GRANTS OF MINISTRY OF INDUSTRY, 1983-84

THE MINISTER OF INDUSTRY (SHRI NARAYAN DUTT TIWARI) : I beg to lay on the Table the a copy of Detailed Demands for Grants (Hindi and English versions) of Ministry of Industry for 1983-84. [Placed in Library. See No. LT-6377/86.]

NOTIFICATION UNDER AIRCRAFT ACT

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHID ALAM KHAN) : I beg to lay on the Table a copy of the Aircraft (First Amendment) Rules, 1983 (Hindi and English versions) published in Notification No. G.S.R. 263 in Gazette of India dated the 26th March, 1983, under section 14A of the Aircraft Act, 1934 together with an Explanatory Note. [Placed in Library. See No. LT-6378/83.]

ANNUAL ACCOUNTS ETC. OF RUBBER BOARD, KOTTYAM. FOR 1981-82

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE

(SHRIMATI RAMA DULARI SINHA) : I beg to lay on the Table a copy of the Annual Accounts (Hindi and English versions) of the Rubber Board, Kottayam, for the year 1981-82 together with Audit Report thereon. [Placed in Library. See No. LT-6379/83.]

**REPORT OF C.A.G. OF INDIA FOR 1981-82—UNION GOVT. (CIVIL) AND UNION GOVT. (DEFENCE SERVICES) 1981-82, AND APPROPRIATION ACCOUNTS**

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table :

(1) A copy each of the following Reports (Hindi and English versions) under article 151 (1) of the Constitution :

- (i) Report of the Comptroller and Auditor General of India for the year 1981-82—Union Government (Civil). [Placed in Library. See No. LT-6380/83]
- (ii) Report of the Comptroller and Auditor General of India for the year 1981-82—Union Government (Defence Services). [Placed in Library. See No. LT-6381/83.]

(2) A copy of the Union Government Appropriation Accounts (Civil) for the year 1981-82 (Hindi and English versions). [Placed in Library. See No. LT-6382/83.]

(3) A copy of the Appropriation Accounts of the Defence Services for the year 1981-82 and Commercial Appendix thereto (Hindi and English versions). [Placed in Library. See No. LT-6383/83.]

12-20 hrs.

**PUBLIC ACCOUNTS COMMITTEE**

**HUNDRED AND THIRTY-FIRST AND HUNDRED AND THIRTY SECOND REPORTS**

SHRI BHIKU RAM JAIN (Chandni Chowk) : I beg to present the following

Reports (Hindi and English versions) of the Public Accounts Committee :

- (i) Hundred and Thirty-first Report on 'Revision of the format of Appropriation Accounts (Defence Services)' and Action Taken by Government on the recommendations of the Committee contained in their Sixty Third Report on 'Pre-Partition Losses and Irregularities' relating to the Ministry of Finance (Defence Division).
- (ii) Hundred and Thirty-second Report on Action Taken by Government on the recommendations of the Committee contained in their Eighty-eighth Report on 'National Highways' relating to the Ministry of Shipping and Transport (Roads Wing).

12.21 hrs.

**ESTIMATES COMMITTEE**

**THIRTY-EIGHT, FORTIETH, FORTY-FIRST, FORTY-THIRD AND FORTY-FOURTH REPORT**

SHRI BANSI LAL (Bhiwani) : I beg to present the following Reports (Hindi and English versions) of the Estimates Committee:—

- (i) Thirty-eighth Report on Action Taken by the Government on the recommendations contained in the Twenty-fifth Report of the committee on the Ministry of Defence—Military Engineer Services.
- (ii) Fortieth Report on Action Taken by the Government on the recommendation contained in the Thirty-third Report on the Committee on the Ministry of Planning—Department of Statistics.
- (iii) Forty-first Report on Action Taken by the Government on the recommendations contained in the Thirty-second Report of the Committee on the Ministry of Shipping and Transport—Major Ports.